

In the National Company Law Tribunal, Jaipur

Appeal No. 633(ND)/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

**M/s Congent Training Research Development Consultants Pvt. Ltd
..... Applicant/Petitioners**

VS.

ROC, JaipurRespondent

Order delivered on 02.8.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Divanshu Mittal, CS

For Respondent(s) : Dr. Amol Shinde
Dy. ROC-cum-OL

ORDER

Learned AR for the appellant is present, learned Deputy ROC for the ROC is also present and that reply has also been filed to this appeal. Learned AR for the appellant seeks for some more time for production of Form- 26 AS for the relevant assessment year 2016-17 and for the assessment year 2017-18 as well as GST return which has been filed to establish that the appellant Company carried on business.

For this purpose, two weeks' time is granted.

List the matter be posted for argument on 23.08.2018.



**(R. Varadharajan)
Member (Judicial)**